

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/ (IB)/2017  
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA  
NAME OF THE RESPONDENT(S) : RADICAL ADV. & CONSULTANCY PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K.EZHUMACAI for R. Abdul Mubeen	counsel for Respondent	
2.	Pranveer Bhat for R. Parthasarathy	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present and submitted that the settlement talks failed and prayed for time for arguments. At request, time is enlarged. Put up on **19.12.2017** at **10.30 A.M.**

  
MEMBER (JUDICIAL)

ghk